

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CA(CAA)/1/230/AMR/2024		230 to 232	M/s Chandana Brothers Textiles and Jewellers Private Limited(Demerged Company) And M/s Chandana Brothers Silks and Jewellers Private Limited (Resulting Company-I) And M/s Chandana Brothers Retail India Private Limited(Resulting Company-II) and Their Respective Shareholders and Creditors

ORDER

Present: Mr. Kailashnath PSS, Ld. Counsel for the Applicants.

List the matter on 03.05.2024.

sdlr

**SANJAY PURI
MEMBER (TECHNICAL)**

sdlr

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**